IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 104
IA-1648/ND/2021
(IB)1281(ND)/2018

IN THE MATTER OF:

Stride Autoparts Ltd (SAPL) and Pankaj Khaitan ... Applicant

Order under Section 9 of IBC.

Order delivered on 08.06.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Mr. Alok Dhir, Mr. Palash Singhai, Advs. R-1 to 3
Ms. Varsha Banerjee, Adv for R- 4 to10

ORDER

IA-1648/ND/2021:

This is an application filed by the Liquidator. Mr. Alok Dhir, Learned Counsel for the respondents No. 1 to 3 accepts notice and undertakes to file reply within 2 weeks. Ms. Varsha Banerjee, Learned Counsel for the respondents No. 4 to 10 accepts notice and undertakes to file reply within 2 weeks.

List for hearing on **20.07.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA